- (v) Setting up of new State Government AYUSH Educational Institutions including Yoga and Naturopathy in the State where it is not available.
- (vi) Under the flexible components, provision has been kept for Grant-in-aid to the Yoga Wellness centres and Naturopathy hospitals.

## WRITTEN ANSWERS TO UNSTARRED OUESTIONS

## Initiatives under NAM in A.P. and Telangana

- 1. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:
- (a) the new initiatives taken up under the National Ayush Mission (NAM) particularly in Andhra Pradesh and Telangana; and
- (b) whether there is any Tribal Sub-Plan component thereunder; if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) Government of India has approved and notified National AYUSH Mission (NAM) on 29.09.2014 which envisages better access to AYUSH services; strengthening of AYUSH educational institutions, facilitate the enforcement of quality control of Ayurveda, Siddha and Unani and Homoeopathy (ASU and H) drugs and sustainable availability of ASU and H raw-materials in the States/UTs including Andhra Pradesh and Telangana during Twelfth Plan.

Under National AYUSH Mission (NAM), provision has been made for following new initiatives of the States/UTs including Andhra Pradesh and Telangana:—

- (i) Public Health outreach activity to focus on increasing awareness about AYUSH strength in managing community health problems resulting from nutritional problems, vector borne diseases etc.
- (ii) Adoption of villages for propagating AYUSH way of life and interventions of healthcare through AYUSH Gram.
- (iii) School Health Programme through AYUSH by way of addressing the health needs of school going children through AYUSH.
- (iv) Early prevention of non-communicable diseases and promotion of healthcare by way of Behaviour Change Communication (BCC) integrated with the principles and practices of AYUSH systems.

Flexible activities include:

- 1. AYUSH wellness centres including Yoga and Naturopathy
- 2. Telemedicine
- 3. Sports medicine through AYUSH
- 4. Innovations in AYUSH including Public Private Partnership
- 5. Interest subsidy component for private AYUSH Educational Institutions
- 6. Research and Development in areas related to Medicinal Plants
- 7. Voluntary certification scheme
- 8. Market Promotion
- 9. Market Intelligence and buy back interventions for Medicinal Plants
- 10. Reimbursement of testing charges
- 11. Crop Insurance.
- (b) Yes, under National AYUSH Mission (NAM), there is a provision for separate budget head for Tribal Sub Plan for the States/Union Territories. ₹ 6.36 crore has been earmarked for this purpose during 2015-16.

## Uniform rules for licences and testing facilities for AAYUSH Medicines

- 2. SHRI DARSHAN SINGH YADAV: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:
- (a) whether Government proposes to formulate uniform rules with regard to grant of licenses for manufacturing Ayurveda, Siddha, Unani and Homoeopathic drugs and to ensure their safety, quality and standards across the country, if so, the details thereof; and
- (b) the details of the existing drug testing institutions/laboratories along with the steps being taken for their upgradation and also for setting up new testing facilities to ensure safety and quality of these drugs indicating the funds earmarked and allocated for the purpose, State/Union Territory-wise?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) Regulatory provisions and Rules for Ayurveda, Siddha, Unani and Homoeopathic drugs are already in place under the Drugs and Cosmetics Act, 1940, which is a Central Act applicable throughout the country. Rules 85-A to 85-I and Rules 151 to 159 of the Drugs and Cosmetics Rules, 1945